

SECTION XVII

MATTER FOR : 29.04.2016

COURT NO. 01

ITEM NO. 29

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 30067-68 OF 2013

Pratap Singh Yadav ...Petitioner
VERSUS
Huda & Anr. ...Respondents

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 27th July, 2015, when the Court was pleased to pass the following order:-

"Heard.

Counsel appearing for respondent no.1-Authority is reported to have passed away. Mr. Arun Kumar, learned AAG, appears on behalf of the Authority. He prays for and is granted four weeks' time to file vakalatnama on behalf of respondent no.1.

Pleading are complete.

Post for final hearing on a non-miscellaneous day."

It is submitted that Mr. Sanjay Kumar Visen, Advocate has on 28.09.2015 filed vakalatnama on behalf of both the respondents (i.e. HUDA).

The matters above-mentioned are listed before the Hon'ble Court with this Report.

DATED THIS THE 26TH DAY OF APRIL, 2016.

SD/-
ASSISTANT REGISTRAR

Copy to : Mr. Prakash Kr. Singh, Advocate
Mr. Sanjay Kumar Visen, Advocate

ASSISTANT REGISTRAR